NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 08.09.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 143 of 2020	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Honey Satpal-R2
3.	Comp. App. (AT) (Ins) No. 386 of 2020	Shri Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	
4.	Comp. App. (AT) (Ins) No. 601 of 2020	Gujrat Urja Vikas Nigam Ltd. Vs. Yes Bank Ltd.	Ranjitha Ramachandran	Punit D. Tyagi Anush Raajan-R1 Vaijayant Paliwal-R2
5.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepco Electric Power Construction Corporation Vs. Mahender Khandelwal & Ors.	Abhinav Raghuvanshi	Srideepa Bhattacharyya-R3
6.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2-R5
7.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9

For Hearing

8.	Comp. App. (AT)	Aditya Sikdar & Anr.	Suhita Mukhopadhyay	
	(Ins) No. 173 of	Vs.		
	2020	Allahabad Bank & Anr.		
	Part Heard			

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

Comp. App. (AT)	Baby Mathew & Anr.	Manisha Chaudhary	Manoj Menon-R1 to
No. 82 of 2020	Vs.		R4
& I.A No. 1344	Mar Jacob Thoomkuzhy & Ors.		
of 2020	•		
Part Heard			
	With		
Comp. App. (AT)	Biju George & Ors.	Shivam Narang	Prince Jose
No. 98 of 2020	Vs.		Manisha Chaudhary-
	Jeevan Telecasting Corporation Ltd &		R1 & R6
Part Heard	Ors.		
	& I.A No. 1344 of 2020 Part Heard Comp. App. (AT) No. 98 of 2020	& I.A No. 1344 of 2020 Part Heard With Comp. App. (AT) No. 98 of 2020 Was Jacob Thoomkuzhy & Ors. With Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd &	& I.A No. 1344 of 2020 Part Heard With Comp. App. (AT) No. 98 of 2020 Wigh Shivam Narang Vs. Jeevan Telecasting Corporation Ltd &

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By the order of Hon'ble Acting Chairperson

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